

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2471
ANSWERED ON:12.03.2013
DECLINING POPULATION OF SCS
Patle Kamla Devi

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the population of the Scheduled Castes has declined in Chhattisgarh as per the census of 2001 and as a result, the State Government has curtailed reservation meant for them;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) to (c) As per the information received from the Government of Chhattisgarh, State of Chhattisgarh was carved out of the parent State of Madhya Pradesh, pursuant to the State Reorganisation Act, 2000. The reorganization resulted in the allocation of a number of tribal districts to the new state of Chhattisgarh, whereas the SC dominated districts largely formed part of the State of Madhya Pradesh. As a result, the population of the Scheduled Tribes in the State of Chhattisgarh, as percentage of the total population of the State is 31.76% as per 2001 Census, while the SC population of Chhattisgarh is 12%. The State has revised the existing reservation policy in the following proportion for State Cadre Posts:-

Scheduled Castes (SCs) : 12%

Scheduled Tribes (STs) : 32%

Other Backward Communities (OBCs) : 14%

In doing so, the Government of Chhattisgarh intended to ensure the equitable distribution of opportunities in government employment in the State by tuning the reservation percentage in accordance with the latest available census data (i.e. 2001 Census)